

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-22/ND/2020**

IN THE MATTER OF:

Mr. Hukum Singh

...PETITIONER

Vs.

Adaab Hotels Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 20.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Palzer Moktan, Advocate

**For the Respondent/ Corporate-debtor :Mr. Virender Ganda, Sr.
Advocate, Mr. Vishal Ganda, Mr.
Aman Choudhary and Mr. Anand
Singh Sengar, Advocates**

ORDER

Heard the submissions made by the counsel for both the parties. As per convenience expressed by the counsel for both the parties, the matter is fixed on 19.02.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**